

CONSTITUTION (AMENDMENT)  
BILL

(Amendment of Articles 80 and 171)  
by Shri C. K. Bhattacharyya.

**Shri C. K. Bhattacharyya** (Raiganj):  
I beg to move for leave to introduce  
a Bill further to amend the Constitu-  
tion of India.

**Mr. Deputy-Speaker:** The question  
is:

"That leave be granted to intro-  
duce a Bill further to amend the  
Constitution of India."

*The motion was adopted.*

**Shri C. K. Bhattacharyya:** I intro-  
duce the Bill.

LAND ACQUISITION (AMEND-  
MENT) BILL\*

(Amendment of Sections 3, 11 etc.) by  
Shri Subodh Hansda.

**Shri Subodh Hansda** (Jhargram): I  
beg to move for leave to introduce a  
Bill further to amend the Land  
Acquisition Act, 1894.

**Mr. Deputy-Speaker:** The question  
is:

"That leave be granted to intro-  
duce a Bill further to amend the  
Land Acquisition Act, 1894."

*The motion was adopted.*

**Shri Subodh Hansda:** I introduce  
the Bill.

ADVOCATES (AMENDMENT) BILL\*

(Amendment of Section 24) by Shri  
Chandrabhan Singh.

**Shri Chandrabhan Singh** (Bilaspur):  
Sir, I beg to move for leave to intro-  
duce a Bill further to amend the Ad-  
vocates Act, 1961.

**Mr. Deputy-Speaker:** The question  
is:

"That leave be granted to intro-  
duce a Bill further to amend the  
Advocates Act, 1961."

*The motion was adopted.*

**Shri Chandrabhan Singh:** I intro-  
duce the Bill.

**Mr. Deputy-Speaker:** Shri Abdul  
Ghani Goni is not here.

15.08 hrs.

GOVERNMENT SERVANTS (BAN  
ON SERVICE AFTER RETIREMENT)  
BILL—Contd.

by Shri R. G. Dubey

**Mr. Deputy-Speaker:** The House  
will now take up further considera-  
tion of the following motion moved  
by Shri R. G. Dubey on the 29th  
February, 1964:—

"That the Bill to enforce ban  
on employees of the Government  
of India from entering into ser-  
vice in private undertakings after  
their retirement be taken into  
consideration."

Shri R. G. Dubey may continue his  
speech.

**Shri R. G. Dubey** (Bijapur North):  
Sir, my Bill is a very simple Bill  
with a very simple object in view. I  
do not think it is necessary for me